Annexure 7

Name of the Corporate Debtor : M/s Veesons Energy Systems Pvt Ltd (Under Liquidaiton) Date of Commencement of CIRP: 19-06-2017 List of Creditors as on 17.12.2025

List of Operational creditors(Government Dues)

Lis		Details Of Claimant			Details Of Claims Received		Details of Claim Admitted										
	Sl. No.	Department	Government	Identification Number	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount Covered by Security intrest	Amount Covered by Guarantee	Whether Related Party	% of Voting Share in CoC	Amount of Contigent Claim	Amount ofany Mutual Dues that may be set off	Amount of Claim not Admitted	Amount of Claim under Verification	Remarks if Any
	1	**Regional Provident Fund Commissioner**	Central Government		20-Apr-18	10,51,93,277	10,51,93,277	Statutory Claim	None	None	NO		0.00	0.00	0.00	0.00	
	2	**Asst Commissioner of Income Tax**	Central Government		23-Apr-18	1,26,06,430	1,26,06,430	Statutory Claim	None	None	NO		0.00	0.00	0.00	0.00	
	3	**Employees State Insurance Corporation**	Central Government		16-Apr-18	1,21,94,598	1,21,94,598	Statutory Claim	None	None	NO		0.00	0.00	0.00	0.00	
	4	**Assistant Commissioner (Sale Tax)**	State Government		18-Apr-18	50,99,030	51,34,228	Statutory Claim	None	None	NO		0.00	0.00	0.00	0.00	
	5	**Dy Commissioner of GST & Central Exercise**	Central Government		19-Apr-18	2,01,23,903	2,01,23,903	Statutory Claim	None	None	NO		0.00	0.00	0.00	0.00	
		Total				**15,52,17,238**	**15,52,52,436**										